

**Central Administrative Tribunal  
Jammu Bench, Jammu**



T.A. No. 2513/2021  
(S.W.P. No. 870/2016)

Tuesday, this the 13<sup>th</sup> day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)  
Hon'ble Mr. Anand Mathur, Member (A)**

Harkeet Kour, aged 46 years, W/o Trilok Singh R/o Asthan Mohalla  
Nigeenpora, Tral District Pulwama, Kashmir.

..Applicant  
(Mr. M. M. Dar)

VERSUS

1. State of J & K through Commr/ Secretary to Govt. Social Welfare Department, Civil Sectt., Jammu/Srinagar.
2. Director Social Welfare Department Kashmir- Srinagar.
3. District Social Welfare Department Pulwama.
4. District Programme Officer (ICDS) Pulwama.
5. Child Development Project Officer (ICDS), Project Tral.
6. Block Development Officer Tral.
7. Deputy Commissioner, Pulwama.

(Official respondents)

8. Lovely Kour W/o Shamshair Singh R/o Jutt Mohalla Nigeerpora Tral District Pulwama, Kashmir.

(Private respondents)

**ORDER (ORAL)****Mr. Anand Mathur, Member (A):**

The T.A. is referable to an SWP (T.A. No. 2513/2021) filed by Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.



**( Anand Mathur )**  
**Member (A)**

**( Rakesh Sagar Jain)**  
**Member (J)**

JNS